

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.409
IB/778/ND/2022

IN THE MATTER OF:

Schneider Electric India Private Limited ... Applicant
Versus
Sarkun Solar Private Limited ... Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 02.12.2022

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Mohna M Lal, Adv., Ms. Geetali
Hazarika, Adv., Mr. Nikhil Anand, Adv. & Ms.
Sonali Sinha, Adv.

For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **19.01.2023**.


Vishal Rana
Court Officer
Court IV